The columns should be filled neatly in capital letters.

The word "no" changes to "no addition" or "not in the previous year" should be provided and full details provided.

Departmental Government Servants.

In accordance with the rules of the Government Servants (Conditions of Service) Rules, 1954, the first appointment to the service and transfer of all Government servants under the rules of the Central Civil Services (Group B) and Group II (classes I and class II) are governed by the provisions of the Indian Constitution.

The declaration form is required to be filled in and submitted by every member of class I and class II who holds any charge or functions.

"In case where it is not possible to assess the value accurately the approximate value in relation to present conditions may be indicated."

**NOTES:**

<table>
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<th>Date</th>
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### Notes

- **Ministry of Finance**
- **Ministry of Corporate Affairs**
- **Ministry of Corporate Affairs**
- **Ministry of Corporate Affairs**
- **Ministry of Corporate Affairs**
- **Ministry of Corporate Affairs**

### Table

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<th>Comments</th>
<th>Present Position</th>
<th>Description</th>
<th>Details</th>
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<tbody>
<tr>
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</tbody>
</table>

### Financial Year

- **Present Pay:** Rs. 6600/-
- **Date of Birth:** 12.11.1969
- **Statement of Immoveable Property Return for the Year 2013 (as on 01.01.2014)